

ITEM NO.2

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 5-7/2017,14-16/2017 in Civil Appeal No(s).1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS & ANR.

Respondent(s)

Date : 16-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Appellant(s)

Ms. Mukti Singh, Adv.
Mr. Ravindra Kumar, AOR

For Respondent(s)

Mr. T. N. Singh, AOR
Mr. Vikas K. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by the learned counsel for the appellant that
the respondent has served the copy of the counter affidavit.

List these applications on 26th April, 2019.

(SUKHBIR PAUL KAUR)
AR CUM PS

(SANTOSH KUMAR)
BRANCH OFFICER